

regarding the integration of various airlines in the interim reports submitted by them;

(b) whether Government have taken any action on those recommendations; and

(c) when these committees are expected to submit their final reports?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a), (b) and (c). One of the three Committees, namely the Services Committee, has submitted its final report to the Corporation. Copies of this report are available in the Library. It is for the Indian Airlines Corporation to examine the recommendations made in this report and they are doing so.

The recommendations made by the Technical Committee and the Finance Committee in the interim reports submitted by them to the Corporation and action taken on those recommendations by the latter are summarised in the statement which I lay on the Table. [See Appendix VIII, Annexure No. 81.] With the setting up of the Central office of the Corporation, the work of these two Committees has been taken over by the departmental heads and the Committees have been dissolved by the Corporation.

SHRI M. VALIULLA: May I know, Sir, whether any representatives of passengers were also taken on these three Committees?

SHRI RAJ BAHADUR: It is hardly a stage for that.

SHRI M. VALIULLA: I want to know whether any action has been taken by this Company to have uniform rate of air fare all over India.

SHRI RAJ BAHADUR: By 'Company' I believe the hon. Member refers to the Corporation. As I have said, the Committees have submitted their recommendations. So far as the Technical Committee is concerned, I think most of the recommendations made by

them have been implemented but in regard to the fare structure the question will be taken up by the Air Transport Council which is to be established under the Act.

TRACTORS USED BY THE C. T. O. IN STATES

*209. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state the number of tractors used by the Central Tractor Organisation in each State in each of the years from 1947-48 onwards?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): A statement giving the information is placed on the Table of the House. [See Appendix VIII, Annexure No. 82.]

SHRI M. VALIULLA: May I know what are the areas that will be taken up by this Central Tractor Organisation in 1954-55?

SHRI RAFI AHMAD KIDWAI: I do not know, Sir.

SHRI M. VALIULLA: But have they not got a programme for 1954-55?

SHRI RAFI AHMAD KIDWAI: They have got the programme but I have not got it.

SHRI M. VALIULLA: According to the statement it is only Uttar Pradesh, Madhya Pradesh, Madhya Bharat, Bhopal and Punjab which the Central Tractor Organisation has been helping. Will the Central Tractor Organisation help the other States also?

SHRI RAFI AHMAD KIDWAI: It will go wherever it is required.

SHRI M. VALIULLA: As it has not gone so far to the South, will it go now?

SHRI RAFI AHMAD KIDWAI: It is for the State Governments to demand it. None of them wants it.

SHRI M. VALIULLA: Can the hon. Minister be sure that none of the States wants it?

SHRI RAFI AHMAD KIDWAI: We are very eager to utilise all our available tractors and therefore we are hunting out the places but none of the South Indian States demanded it.

SHRI PRASADARAO: What is the depth of the furrows that these tractors make?

SHRI RAFI AHMAD KIDWAI: I am afraid I am a layman.

MR. CHAIRMAN: Minister for Food.

SHRI PRASADARAO: Is it a fact that the furrows are only 9 to 12 inches deep and because of this the kansas grows once again in two or three years' time?

SHRI RAFI AHMAD KIDWAI: I do not think that it is correct.

SHRI M. VALIULLA: Who pays for these operations?

SHRI RAFI AHMAD KIDWAI: The State Governments and the farmers who get their fields cleared.

SHRI M. VALIULLA: Do the Central Government contribute anything towards the expenses?

SHRI RAFI AHMAD KIDWAI: Not up till now. After the foodgrain prices have gone down, we have reduced the rates and if the earnings are not sufficient to meet the expenses then the Central Government will contribute.

SHRI KANHAIYALAL D. VAIDYA: Is it not a fact that a number of tractors are lying idle in South India and in many Community Project Centres?

SHRI RAFI AHMAD KIDWAI: That must be asked of them.

SHRI PRASADARAO: Is it a fact that the Uttar Pradesh Government have refused to use these tractors from Central Tractor Organisation?

SHRI RAFI AHMAD KIDWAI: From the statement the hon. Member will find that they are working in

Uttar Pradesh and one area after another is taken up.

SHRI P. C. BHANJ DEO: May I know how much is due from each State Government for services rendered by the Central Tractor Organisation?

SHRI RAFI AHMAD KIDWAI: That information I have not got here but the dues are collected from the farmers themselves by instalments.

SHRI PRASADARAO: Is it a fact that the rent collected by the Central Tractor Organisation is much higher than the rent collected by the Madhya Bharat Government?

SHRI RAFI AHMAD KIDWAI: I do not think that the Madhya Bharat Government has got any independent organisation. It is the Central Tractor Organisation which is functioning there. There were complaints that the charges were high but from last year the charges have been reduced from Rs. 63 to about Rs. 52 and for next year we have announced that we will charge only Rs. 45 per acre or per hour as the case may be.

SHRI H. C. DASAPPA: May I know how much is invested on this Central Tractor Organisation, including of course the cost of tractors?

SHRI RAFI AHMAD KIDWAI: I will require notice for that.

SHRI H. C. DASAPPA: May I know where they are located? Are they all in one place or are they distributed throughout the country?

SHRI RAFI AHMAD KIDWAI: They are distributed over different areas where they are to work.

SHRI H. C. DASAPPA: Are there any located in South India?

SHRI RAFI AHMAD KIDWAI: What can be done when no State wants it? As the hon. Member knows, I have been pressing even Mysore and also Bombay to utilise them in the Melnad area but they say they do not want them.